service in 1979 for having participated in agitations for redressal of their service grievances and for higher emoluments;

- (b) whether Government have received representations on their behalf, appealing for reinstatement; and
- (c) whether any decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS: (SHRI YOGENDRA MAK-WANA): (a) The number of personnel dismissed during the recent agitations is as follows:—

CRPF1773 CISF1074

(b) (c) Yes, Sir. The position is as under:—

CRPF Out of1745 persons who filed appeals for reinstatement, 1524 have been reinstated.

CISF Out of 1074 personnel, 763 have been reinstated. Of the, remaining 311 personnel, criminal prosecution has been launched against 218 under sections 147/148/149/326/327/307/120B (2)/121 of IPC, Section 25 of the Arms Act and Section 19 of the CISF Act, 1968, for their alleged involvement in firing at Bokaro on the Army personnel who had gone to disarm them.

Promotion of Senior Class I Officers in Select List

1820. SHRI JAI NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the instructions regarding arrangement of Senior Class I Officer in the Select List when promoted to next higher grade after being graded as 'Outstanding', 'Very Good', 'Good', and 'Unfit' by DPC in the Indian Economic Service, Indian Statistical Service and Central Secretariat Service;
- (b) how many vacancies were enrmarked for promotion and how many officers were within the zone of consideration against their respective vacan-

cies in each service separately during each of the last 5 years;

- as 'Outstanding' 'Very Good' 'Good' and 'Unfit' by DPC in each Service during the above period and their position in their respective select list announced by Government; and
- (d) whether large scale supersessions as a result of 'Out of turn' promotion cause discontent in the Services and if so, the guidelines prescribed for the DPC in order to limit such supersesions?

THE MNISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS PARLIA-AND DEPARTMENT OF MENTARY AFFAIRS (SHRI VENKATASUBBAIAH): (a) arrangement of Sanior Class I Officers in the Select Lists on promotion by selection to the next higher grade the general instructions in follows the matter according to which the officers in the field of selection, excluding those considered as 'Unfit' for promotion by the Departmental Promotion Committee are classified as 'Outsanding', 'Very Good', 'Good' on the basis of their merit as determined by their respective record of service. The select list is then prepared by including the required number of names first from amongst the officers classified as 'Outstanding' then from amongst those classified as 'very Good' and thereafter from amongst those classified as 'Good.' The order of names inter se within each category is kept according to the seniority of the officers concerned in the lower grade.

- (b) and (c) Information is respect of Indian Economic Service/Indian Statistical Service is given in the statement at Annexure I. Information in respect of the Central Secretariat Service is given in the statement at Annexure II.
- (d) No guidelines have been prescribed for limiting supersessions which arise out of promotions by selection. Certain amount of supersession is, however, inherent in any system of selection.

Service/Grade

Indian Statistical

Grade I

Grade 1

Grade II

Grade II Grace II Grade I Grade I

Grade I

Grade 11 Grade 11

Grade II